Charges of fomenting trouble in Balochistan

*203. SHRI VIJAY JAWAHARLAL DARDA:††
SHRIMATI SHOBHANA BHARTIA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether Pakistan has recently, again indicted India in fomenting trouble in the restive Balochistan province;
 - (b) if so, the facts and details thereof;
 - (c) whether Government has strongly protested on the charges of Pakistan; and
 - (d) if so, the details thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI S. M. KRISHNA): (a) and (b) Government has seen reports regarding statements attributed to Pakistani leaders, including the Prime Minister, Foreign Minister and Interior Minister of Pakistan, alleging Indian interference in Balochistan.

(c) and (d) Government has firmly rejected, including at the highest level, such unfounded allegations. Prime Minister had told Prime Minister of Pakistan that India has no interest in destabilising Pakistan and that our conduct is an open book.

श्री विजय जवाहरलाल दर्डा: सर, पाकिस्तान के प्रधान मंत्री, जनाब गिलानी ने कहा है कि भारत के बलूचिस्तान मामले के संबंध में हस्तक्षेप के सबूत देने के लिए सही वक्त और सही फोरम के बारे में अभी तय नहीं किया गया है। इसका साफ मतलब है कि पाकिस्तान के पास कोई सबूत नहीं है, फिर भी दुनिया का ध्यान बांटने के लिए और मुम्बई हमले के अपराधियों को बचाने के लिए उसके द्वारा इस तरह से बेबुनियाद आरोप लगाए जा रहे हैं। मैं जानना चाहता हूं कि इस संबंध में भारत ने क्या किया है तथा यह भी जानना चाहता हूं कि जुलाई, 2009 में इंडो-पाक एग्रीमेंट में बलूचिस्तान को जोड़ा गया था, जबकि यह उनका घरेलू मामला था, तो क्या यह ड्राफ्टिंग मिस्टेक थी?

श्री सभापति : एक सवाल पुछिए। आपने दो सवाल पूछ लिए हैं।

श्री विजय जवाहरलाल दर्जा : सर, वह उसी सवाल का ही हिस्साथा। एक अंदर दूसरा चला गयाथा।

SHRI S.M. KRISHNA: Sir, the hon. Member is partially right when he says that Pakistan has not been able to marshall any evidence about India's involvement in the problems that are arising in Balochistan. May I quote the Foreign Minister of Pakistan who on 7th of August, 2009, talking to journalists, said that 'Pakistan Government would disclose evidence regarding India's involvement in Balochistan diplomatically at the right time'? The Foreign Minister again is quoted to have said on November 22nd, 2009 that 'Pakistan is compiling hard evidence of India's involvement and interference in Balochistan.' So, I think, these two statements when read together, the facts certainly come out that Pakistan is striving hard to fabricate evidence about India's involvement in Balochistan problem.

^{††} The question was actually asked on the floor of the House by Shri Vijay Jawaharlal Darda.

MR. CHAIRMAN: Second supplementary, please.

श्री विजय जवाहरलाल दर्डा: सभापित महोदय, अभी कुछ दिन पहले पाकिस्तान ने एक मीटिंग में फिर से आरोप लगाया गया है कि भारत खैबर इलाके में दखल दे रहा है तथा इस तरह पाकिस्तान उसी के इलाके में मौजूद प्रशिक्षित आतंकवादियों को वहां से हटाने की बजाए बार-बार अंतर्राष्ट्रीय समुदाय का ध्यान बंटाने की कोशिश कर रहा है। मैं आपके माध्यम से दूसरा सवाल यह पूछ रहा हूं कि क्या इस बारे में भारत ने पाक के राजदूत को बुलाकर कोई विरोध जताया है?

SHRI S.M. KRISHNA: Sir, I would like to quote the Prime Minister while making a statement on Pakistan in this hon. House where he said that — I quote the Prime Minister—we believe that a stable, peaceful and prosperous Pakistan, living in peace with its neighbours, is in India's own interest.' We are fully committed to this statement and we would like Pakistan to become stable. They could also contribute so that peace and tranquillity would prevail in the neighbourhood.

SHRIMATI SHOBHANA BHARTIA: Sir, I would like to ask the hon. Minister that if Pakistan does not take any credible action on the 26/11 dossiers given by India, will India then continue suspending talks and is that position sustainable in the long run?

SHRI S.M. KRISHNA: Mr. Chairman, the talks are, for the time being, suspended. We have repeatedly drawn the attention of Pakistan saying that unless they move in a very transparent manner to bring to book those culprits who conspired and executed the heinous crime in Mumbai, we will not be in a position to resume the composite dialogue. But, in the meanwhile, on the sidelines of various international conferences, we do meet Pakistani representatives and we do exchange views. But we stick to that theory, we stick to that statement of the Prime Minister, that unless those who are involved in the Mumbai attack are brought to justice, india will not be in a position to pursue the talks.

श्री राजीव प्रताप रूडी: सभापति जी, मुझे तो आश्चर्य है कि ऐसा प्रश्न कांग्रेस की तरफ से आया और जवाब भी कांग्रेस की तरफ से हो रहा है। इस प्रश्न के उत्तर में पूरा-पूरा विरोधाभास है। एक तरफ इन्होंने कहा है कि पाकिस्तान के प्रधान मंत्री, उनके विदेश मंत्री, उनके गृह मंत्री ने ऐसे-ऐसे बयान समय-समय पर दिये हैं। हम उनके बयानों से चिंतित नहीं हैं, आप इसलिए चिंतित हैं कि हमारे प्रधान मंत्री ने जो बयान दिया था, उसकी चर्चा आप क्यों नहीं कर रहे हैं? माननीय प्रधान मंत्री जी जब Sharm-el-Sheikh में पहुंचे, तो वहां एक Joint Declaration पर दस्तखत हुए थे। हम भी थोड़ा-बहुत ज्ञान रखते हैं कि इस देश में इतिहास में क्या हुआ है, लेकिन आज तक किसी दस्तावेज में पाकिस्तान के साथ, "बलूचिस्तान" का जिक्र नहीं हुआ था, पहली बार उस दस्तावेज में "बलूचिस्तान" का जिक्र हुआ। हम पूछना चाहेंगे कि क्या प्रधान मंत्री जी से कोई गलती हुई, क्योंकि उन्होंने भारत लौटकर अपने बयान को बदल दिया है। मैं समझ सकता हूं कि उनका बड़ा दिल है, लेकिन ...(व्यवधान)...

श्री सभापति : आप सवाल पूछिए।

श्री राजीव प्रताप रूडी: सभापति जी, मेरा प्रधान मंत्री जी से यह सवाल है कि ...(व्यवधान)...

श्री राजीव शुक्क : कोई आपत्तिजनक ...(व्यवधान)...

श्री राजीव प्रताप रूडी: राजीव जी, आप जिस दिन आगे की कुर्सी में आ जाइएगा, जवाब दे दीजिएगा, अभी आप पीछे बैठिए, ...(व्यवधान)... आपको अभी मौका नहीं मिल रहा है, आपको अभी समय लगेगा ...(व्यवधान)...

MR. CHAIRMAN: Just one minute. Please, put the question. Don't make a statement; question, please. ... (Interruptions)...

SHRI RAJIV PRATAP RUDY: Sir, my pointed question to the hon. Prime Minister is: Did the word 'Baluchistan' figure in the Joint Declaration signed by the hon. Prime Minister in Sharm-el-Sheikh, which had never ever been brought in the text between the two nations? This is my only pointed question. We went as a victim of terror and came back to India as accused. This is what we want to say.

MR. CHAIRMAN: That is all. Please, do not ... (Interruptions)...

SHRI RAJIV PRATAP RUDY: We went as the victim of terror and after the Joint Declaration we came back as the accused. I would like to seek clarification on this from the hon. Prime Minister, प्रधान मंत्री जी यहां बैठे हैं, अगर प्रधान मंत्री जी यहां बैठे न होते, तो शायद ...(व्यवधान)...

श्रीमती जयन्ती नटराजन : मिनिस्टर ऑफ फॉरेन अफेयर्स भी यहां बैठे हुए हैं।

श्री राजीव प्रताप रूडी: बाकी बनने वाले भी बैठे हैं ...(व्यवधान)...

MR. CHAIRMAN: Please. ... (Interruptions)...

SHRI S.M. KRISHNA: I seek the indulgence of the Chair to permit me to answer that question. This question has been answered twice before in this House. It is a fact that Baluchistan was mentioned in the Sharm-el-Sheikh statement.

SHRI RAJIV PRATAP RUDY: For the first time.

SHRI S.M. KRISHNA: And that question was raised by the Leader of the Opposition on the floor of this House and the Prime Minister made a detailed statement about how it happened. All that the Prime Minister said was that about Baluchistan India's position is an open book, and we stand committed to that statement.

प्रो. राम गोपाल यादव: सभापित जी, मैं जो प्रश्न पूछना चाहता था, वह प्रश्न रूडी साहब ने पूछ लिया है और सच बात यह है कि "बलूचिस्तान" का मामला कभी उठा ही नहीं था। Sharm-el-Sheikh में अगर माननीय प्रधान मंत्री और पाकिस्तान के प्रधान मंत्री की ज्वाइंट कम्युनीक में यह शब्द न आया होता, तो यह मामला कभी उठता ही नहीं और हम सब उधर से उसके आरोपी नहीं होते। वैसे इस सवाल का जवाब तो माननीय मंत्री जी ने दे दिया है, लेकिन प्रधान मंत्री जी यहां बैठे हुए हैं ...(व्यवधान)...

श्री राजीव प्रताप रूडी: यह शब्द क्यों आया, इसका जवाब नहीं दिया।

MR. CHAIRMAN: Mr. Rudy, please.

प्रो. राम गोपाल यादव: सभापित जी, पूरे देश को इस बात की विंता रही कि आखिर "बलूविस्तान" शब्द आपकी कम्युनीक में आया कैसें? माननीय प्रधान मंत्री जी बैठे हुए हैं, में उनसे यह specially जानना चाहता हूं कि यह बलूविस्तान शब्द उस communique में कैसे आया, जब कि वहां से हमारा कभी कोई वास्ता नहीं रहा है और नहीं हमारी तरफ से कभी कोई intervention रहा है, फिर भी हम स्वयं अपने आपको दोषी मान लें, यह कैसे हुआ?

SHRI S.M. KRISHNA: Sir, he has again repeated the same question. I am afraid, I have to repeat the same answer ...(Interruptions)... We have never....(Interruptions)... Balochistan, and it is a fact that Balochistan figured in that statement ...(Interruptions)...

श्री सभापति : कृपया आप बैठ जाइए ...(व्यवधान)... Don't interrupt.

SHRI RAJIV PRATAP RUDY: Silence of the Prime Minister makes the whole thing a suspect ... (Interruptions)...

MR. CHAIRMAN: Please, Mr. Rudy, you had your chance ...(Interruptions)... Panyji, your name has not been called. Please, resume your places ...(Interruptions)... There shall be no agitation in the House. Please, resume your places. ...(Interruptions)... कृपया आप लोग बैंट जाइए(व्यवधान)..

श्री रिव शंकर प्रसाद: महोदय, मैं भी आग्रह करूंगा कि प्रधान मंत्री जी को इस पर जवाब देना चाहिए ...(व्यवधान)... यह बहुत गंभीर विषय है ...(व्यवधान)...

MR. CHAIRMAN: Please, resume your places. Allow the Question Hour to proceed. Mr. Rajeev Shukla.

SHRI RAJEEV SHUKLA: It is obvious now that in order to cover up their own mistakes, as far as promoting terrorism in India is concerned, Pakistan always brings Balochistan to the forefront. I want to know from the hon. Minister that Pakistani leaders have been saying from long that they have given credible evidence to India for its role in Balochistan. Have you received any evidence till now from Pakistan?

SHRI S.M. KRISHNA: Not even a shade of it; nothing has been heard from Pakistan.

'सैनिक फार्म्स' में मकानों को नियमित किया जाना

†*204. डा. प्रभा ठाकुर : क्या शहरी विकास मंत्री यह बताने की कृपा करेंगे कि:

- (क) दिल्ली के 'सैनिक फार्म्स' क्षेत्र में बने हुए मकानों की वर्तमान संख्या कितनी है;
- (ख) क्या सरकार की इस क्षेत्र में रहने वाले सैकड़ों निवासियों से विकास शुल्क लेकर उनको मूलभूत स्विधाएं देने के लिए इन मकानों को नियमित किए जाने की कोई योजना है; और
 - (ग) यदि हां, तो उसका ब्योरा क्या है और यदि नहीं, तो इसके कारण क्या हैं?

शहरी विकास मंत्रालय में राज्य मंत्री (श्री सौगत राय): (क) से (ग) एक विवरण सभा पटल पर रख दिया गया है।

[†]Original notice of the question was received in Hindi